

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) Yes, Sir.

(b) Delhi Development Authority (DDA) has informed that as on 27.11.2015, nearly 8,400 allottees, who were allotted flats under Housing Scheme-2014, have surrendered their flats. In majority of cases, the allottees have not provided any specific reasons for surrender. However, some of the reasons, as reported, are as follows:

- (i) Allottees did not like the location/area of the allotted flat.
- (ii) Allottees did not find the built up area of allotted flats sufficient.
- (c) DDA has informed that they have not received any complaint of poor construction or quality.

Projects cleared under AMRUT

608. SHRI RAVI PRAKASH VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has cleared some projects under the flagship Atal Mission for Rejuvenation and Urban Transformation (AMRUT);

(b) if so, the details of the projects cleared and the name of the States to whom these projects belongs;

(c) whether Government has cleared Rejuvenation and Urban Transformation projects of selected States, if so, the reasons therefor; and

(d) whether Government has approved State level plans unlike the past practice of appraising and approving individual projects and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) Yes, Sir.

(b) State-wise details of the projects cleared are as under:

Sl. No.	Name of State	Total size of SAAP (in crore)	No. of projects proposed
1.	Jharkhand	313.36	18
2.	Chhatisgarh	573.40	66
3.	Odisha	461.30	142
4.	Mizoram	73.00	11
5.	Madhya Pradesh	1655.81	116

Sl. No.	Name of State	Total size of SAAP (in crore)	No. of projects proposed
6.	Kerala	587.99	88
7.	Tamil Nadu	3249.23	39
8.	Gujarat	1204.42	43
9.	Andhra Pradesh	662.86	80
10.	Rajasthan	919.00	44
11.	Telangana	408.51	43
12.	West Bengal	1104.86	189
13.	Haryana	458.02	60
TOTAL		11671.76	939

(c) States have been asked to send State Annual Action Plans (SAAPs). SAAPs received from the States are approved by the Apex Committee. This is a continuing process. As and when the SAAPs are received, these are approved by the Apex Committee.

(d) According to the guidelines, the Apex Committee will approve only Annual Plan and not individual projects.

Survey to rank urban areas

609 SHRI RAVI PRAKASH VERMA: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) whether Government has decided to conduct a survey to rank urban areas including State capitals on sanitation, if so, the facts thereon and the objectives of the survey;

(b) the number of cities to be covered under the survey, State-wise; and

(c) the time fixed by Government for ranking of urban areas under Swachh Bharat Mission?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) To encourage cities to improve urban sanitation and achieve objectives of the Swachh Bharat Mission, the Ministry of Urban Development will be conducting a survey from 1st January 2016, and subsequent rating of 75 cities including 53 cities with population of more than 1 million and State capitals. The ratings would foster a spirit of competition between cities and act as a trigger to improve sanitation. The